

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 403 OF 2017 & IA NO. 1179 OF 2017,
APPEAL NO. 04 OF 2018 & IA NO. 24 OF 2018,
APPEAL NO. 29 OF 2018 & IA NO. 1271 OF 2019 AND
APPEAL NO. 35 OF 2018 & IA NO. 1462 OF 2018

Dated: 16th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 403 OF 2017 & IA NO. 1179 OF 2017

In the matter of:

NTPC Vidyut Vyapar Nigam Limited	...	Appellant(s)
Vs.		
M/s. Godawari Green Energy Limited & Ors.	...	Respondent(s)

Counsel for the Appellant (s)	:	Ms. Poorva Saival Mr. Anushree Bardhan Ms.Tanya Sareen
Counsel for the Respondent(s)	:	Mr. Raunak Jain Mr. Zeeshan Alam for R-1 Mr. Anand K. Ganesan for R-10 to R-12 Mr. Rajiv Srivastava for R-13

APPEAL NO. 04 OF 2018 & IA NO. 24 OF 2018

In the matter of:

NTPC Vidyut Vyapar Nigam Limited	...	Appellant(s)
Vs.		
MEIL Green Power Limited & Ors.	...	Respondent(s)

Counsel for the Appellant (s)	:	Ms. Poorva Saival Mr. Anushree Bardhan Ms.Tanya Sareen
Counsel for the Respondent(s)	:	Mr. Anand Kumar Srivastava Mr. Nishant Talwar for R-1 Mr. Rajiv Srivastava for R-13

APPEAL NO. 29 OF 2018 & IA NO. 1271 OF 2019

In the matter of:

Godawari Green Energy Limited		...	Appellant(s)
	Vs.		
Central Electricity Regulatory Commission & Ors.		...	Respondent(s)
Counsel for the Appellant (s)	:	Mr. Raunak Jain Mr. Zeeshan Alam	
Counsel for the Respondent(s)	:	Ms. Anushree Bardhan Ms. Poorva Saigal Ms. Tanya Sareen for R-2 Mr. Anand K. Ganesan for R-10 to R-12 Mr. Rajiv Srivastava for R-13	

APPEAL NO. 35 OF 2018 & IA NO. 1462 OF 2018

In the matter of:

Rajasthan Sun Technique Pvt. Ltd.		...	Appellant(s)
	Vs.		
Central Electricity Regulatory Commission & Ors.		...	Respondent(s)
Counsel for the Appellant (s)	:	Mr. Buddy A. Ranganadhan Mr. Hasan Murtaza Ms. Divya Anand	
Counsel for the Respondent(s)	:	Ms. Anushree Bardhan Ms. Poorva Saigal Ms. Tanya Sareen for R-2	

ORDER

List these Appeals for hearing on **27.11.2019** as agreed by learned counsel for both the parties..

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj